

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):** (a) No.

(b) Regular appointment in Class IV are mostly made from amongst Casual Labour after screening. Only in Workshops direct recruitment is resorted to from the open market. The legal opinion is that any special preference to children of Railway employees in the matter of employment will contravene Constitutional provisions.

#### **Movement of Coal for other Consumer Industries**

4666. SHRI N. E. HORO: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that following the Central Government orders to give top priority for the movement of coal to thermal power stations, the Railways have curtailed or discontinued coal loading for other continuous process consumers like cement, paper, chemicals, rayon and cotton textile industries;

(b) whether Government are aware that this shut off of even the minimum requirements of vital industries like cement has led to the closing down of many kilns besides seriously hitting paper, heavy chemicals, textile and other units dependent on coal; and

(c) if so, the reaction of Government, in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):** (a) to (c). In order to meet the situation of shortage of power generation in the country arising out of a drop in hydel generation caused by severe drought, Railways had to step up supply of coal to thermal power stations by 500 to 600 wagons per day over a very short period. This did result in a temporary drop in supply of coal to other

consumers, but Government is taking steps to step up supply of coal to them also.

#### **Tuberculosis**

4667. SHRI N. E. HORO: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention have been drawn to the '*Hindustan Times*' dated 20th April, 1980 that medical education had not given adequate attention to the problem of T.B. and students are not even taught the fundamentals of the disease; and

(b) whether it is also a fact that modern methods to control the spread of this disease are not adequate?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR):** (a) Government is aware of the report on Tuberculosis which appeared in the '*Hindustan Times*' of the 20th April, 1980. Recommendations for the teaching of tuberculosis exist in the undergraduate curriculum laid down by the Medical Council of India but these are not strictly and equally complied with by all the medical colleges and attempts are being made to rectify the situation.

(b) No.

#### **Post Sterilisation Complications and Care thereafter**

4668. SHRI N. E. HORO:  
SHRI ARJUN SETHI:

Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Government are encouraging men and women for sterilisation;

(b) whether it is also a fact that in certain cases the doctors have not shown their interest after the operation (Sterilisation) and proper care is not taken of the patients;

(c) whether some post-sterilisation complication cases have come to the notice of Government, and if so, the number of such cases, state-wise; and

(d) if so, whether Government propose to instruct the doctors concerned to pay fortnightly or monthly visit at the residence of men and women who have undergone sterilisation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) All methods of contraception including sterilization are given equal emphasis in the Family Welfare Programme.

(b) No.

(c) The information is maintained at the State level and is not collected by the Government of India.

(d) Clear cut instructions/guidelines have been issued to all the State Governments/Union Territories Administration to ensure regular follow up of cases of Sterilization by the field staff for immediate reporting of the postoperative complications, if any, to the concerned doctor.

#### Roads Sanctioned for National Highways in Karnataka

4669. SHRI K. MALLANNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what are the details regarding the roads sanctioned for the National Highways in the State of Karnataka and the number of such roads which have not yet been completed or under construction; and

(b) the time by when these roads are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) There are seven National Highways (viz. National Highways Nos.

4, 4A, 7, 9, 13, 17 and 48) passing through the State of Karnataka. The development of National Highways is a continuing process and improvement works in particular sections are taken up on the basis of known deficiencies and requirements of traffic subject to availability of funds. As on 31-3-80 there were 182 works on these National Highways which were in different stages of progress.

(b) Most of the Pre-Sixth Plan works will be completed by the end of 1981-82 leaving only a few works to be completed by 1982-83. The Sixth Plan works sanctioned during 1978-80 are likely to be completed in the time span of 4 to 5 years, from the dates of sanction.

#### Setting up of Traffic Cells

4670. SHRI K. MALLANNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to set up Traffic Cells in all the Union Territories to tackle the problems of traffic congestion and road accidents; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). Creation of Traffic Engineering Cells has been suggested by the Government of India to all the State Governments and Union Territory Administrations. Action to actually set up these Cells, however, rests with the State Governments/Union Territory Administrations. In order to help them in overcoming financial difficulties, if any, it has also been suggested to the States/Union Territories to consider meeting the expenditure involved in these Cells from their Central Road Fund Allocations for initial period of five years. Union Territories of Dadra and Nagar Haveli, Pondicherry, Mizoram and Lakshadweep have stated that they do not require such a Cell being small